

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.914/95

New Delhi: May 22, 1995

Hon'ble Mr A.V. Haridasan, Vice Chairman (J)

Hon'ble Mr K Muthukumar, Member (A)

1. The Scientific Workers Association,

THROUGH :

The Secretary

Branch of the said Association,

Quality Assurance Establishment (Metal),

Muradnagar

Distt Ghaziabad (U.P.)

and

2. Shri J.C.Sharma S/O Shri K.R.Sharma,

R/O III/68/DS,

Ordnance Factory Estate (North)

Muradnagar.

Distt Ghaziabad (U.P.),

and

Employed as Senior Scientific Assistant,

Senior Quality Assurance Establishment (Metal)

MURADNAGAR

Distt. Ghaziabad (U.P.)

.. APPLICANTS

(By Advocate: Shri N.S.Verma)

an

VERSUS

1. The UNION OF INDIA,

THROUGH :

The Secretary,

Government of India,

Ministry of Defence,

Department of Defence Production & Supplies,

NEW DELHI - 110011

2. The Director General of Quality Assurance

Government of India

Ministry of Defence ,

Department of Defence Production (DGQA)

DHQ P O NEW DELHI - 110011

3. The Senior Quality Assurance Establishment (Metal)

Muradnagar - 201206

Distt Ghaziabad (U.P.)

4. Shri A.K.Shome

Employed as -

Assistant Foreman,

Controllorate of Quality Assurance (Metal)

Ichapur , and

5. Shri Parmanand,

Employed as

Assistant Foreman

Senior Quality Assurance Establishment (Metal)

Muradnagar

Distt . Ghaziabad (U.P) RESPONDENTS

(None)

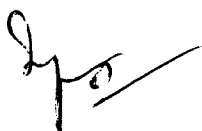
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O R D E R (ORAL)

Hon'ble Mr A.V. Haridasan, Vice Chairman (J)

After arguing the case for quite some time, learned counsel for the applicant seeks permission to withdraw the application without prejudice to the applicant's rights to claim the benefits either through departmental representations, or if he fails to get such relief(s) by resorting to proper remedies by appropriate time. Reserving this opportunity, this application is closed as withdrawn.



(K.Muthukumar)
Member (A)



(A.V.Haridasan)
Vice Chairman (J)

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